

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 466**

**TO BE ANSWERED ON JULY 25, 2024**

**CITIES UNDER URBAN BASIC SERVICES PROGRAMME**

**NO. 466. SHRI BHAUSAHEB RAJARAM WAKCHAURE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the latest and updated number of cities developed under Urban Basic Services Programme for the poor in the country, State-wise including Maharashtra;**
- (b) the quantum of funds allocated therefor and spent thereon during the last three years and the current year till date, State/city-wise; and**
- (c) the details of the works undertaken along with the achievements made in this regard, city-wise?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a): Government of India launched Jawaharlal Nehru National Urban Renewal Mission (JnNURM) in December, 2005 for assisting States/Urban Territories (UTs) by extending Central Assistance for providing houses and related civic amenities to urban poor including slum dwellers in 65 select cities under Basic Services to the Urban Poor (BSUP) and in other cities/towns under Integrated Housing and Slum Development Programme (IHSDP). The period of JnNURM was upto March, 2012. However, to complete the on-going projects sanctioned upto 31.03.2012, the period was extended upto March 2017.**

**(b): No funds were released in the last three years to States/UTs under said scheme.**

**(c): State/UT wise physical and financial progress under Basic Services to the Urban Poor (BSUP) Component of JnNURM Including Maharashtra is at Annexure.**

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**Annexure referred in reply to LSUQ No. 466 due for 25-07-2024**

**Including Maharashtra, State/UT wise physical and financial progress under Basic Services to the Urban Poor (BSUP) Component of JnNURM**

Sr. No.	State / UT	No of Cities	Physical Progress of Houses (Nos)			Financial Central Assistance (₹ Cr.)	
			Sanctioned	Grounded	Completed	Sanctioned	Released
1	A&N Island (UT)	-	-	-	-	-	-
2	Andhra Pradesh	3	51,132	49,855	49,855	672.64	700.32
3	Arunachal Pradesh	1	996	996	996	54.46	54.46
4	Assam	1	2,260	2,260	416	97.60	64.19
5	Bihar*	1	480	480	480	5.07	<b>78.19</b>
6	Chandigarh (UT)*	1	17,696	17,696	17,696	300.94	<b>379.03</b>
7	Chhattisgarh	1	12,860	12,732	12,732	219.77	211.21
8	Delhi (UT)	1	55,424	55,424	38,824	1,163.04	1,050.57
9	Goa	-	-	-	-	-	-
10	Gujarat	5	1,11,104	1,10,296	1,10,296	987.30	940.98
11	Haryana*	1	2,896	2,896	2,896	27.81	<b>31.18</b>
12	Himachal Pradesh*	1	176	94	94	5.14	<b>7.37</b>
13	Jammu & Kashmir	2	6,677	1,575	1,237	134.44	52.38
14	Jharkhand	2	2,490	2,319	2,319	52.50	33.11
15	Karnataka	2	27,925	27,925	27,925	405.29	384.89
16	Kerala	2	21,779	19,267	19,267	213.44	213.91
17	Ladakh (UT)	-	-	-	-	-	-
18	Lakshadweep (UT)	-	-	-	-	-	-
19	Madhya Pradesh	4	24,728	24,728	24,728	230.75	221.84
20	Maharashtra	5	97,147	92,921	82,557	2,008.07	1,951.36
21	Manipur	1	1,250	1,250	1,250	43.91	43.91
22	Meghalaya*	1	648	416	416	28.51	<b>36.21</b>
23	Mizoram	1	1,096	1,096	1,096	79.73	79.73
24	Nagaland	1	3,504	3,504	3,144	105.61	105.60
25	Odisha	2	2,081	1,809	1,778	48.18	46.72
26	Puducherry (UT)*	1	1,326	1,326	868	34.41	<b>38.02</b>
27	Punjab	2	4,640	4,640	4,448	45.39	43.74
28	Rajasthan*	2	6,896	6,896	6,896	105.25	<b>131.64</b>
29	Sikkim	1	254	254	254	29.06	29.06
30	Tamil Nadu	3	89,720	81,463	78,855	1,022.22	1,022.00
31	Telangana*	1	72,390	71,982	71,022	680.39	<b>722.36</b>
32	Tripura	1	256	256	256	13.96	13.96
33	UT of DNH & DD	-	-	-	-	-	-
34	Uttar Pradesh	7	45,599	45,599	41,532	798.04	798.04
35	Uttarakhand	3	653	465	465	23.03	28.16
36	West Bengal	2	1,22,870	1,22,583	1,20,504	1,603.87	1,548.31
<b>Total</b>		<b>62</b>	<b>7,88,953</b>	<b>7,65,003</b>	<b>7,25,102</b>	<b>11,239.83</b>	<b>11,062.42</b>

\* Refund/utilisation subject for adjustment.